

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 102  
CP No. 2/CB/2024

**Proceedings under Section 97 (1) of Companies Act**

**IN THE MATTER OF:**

Harshit Agarwal, (Director of Hermani Enterprises Pvt. Ltd.) .....**Applicant**  
V/S  
RK Jain Construction India Pvt. Ltd. & Anr .....**Respondent**

**Order delivered on 04/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)  
Shri Rajeev Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicants

Mr. Arani Guha, Adv.  
Mr. Yash Dalmia, Adv.  
Ms. Madhuri Pandey, Adv.

For the Respondent

**ORDER**

1. Learned counsel Mr. Yash Dalmia appears for the petitioner. There is no representation for the ROC, Chhattisgarh.
2. Since, ROC has filed his response, and it is taken on record.
3. ROC, Chhattisgarh is directed to appear through video conferencing or physically on the next date of hearing.
4. Matter adjourned to 18.07.2024.

Sd

**Rajeev Mehrotra**  
**Member (Technical)**

Sd

**Deep Chandra Joshi**  
**Member (Judicial)**